

DIVISION BENCH
COURT - II

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/130(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	UGRO CAPITAL LIMITED VS KIRAN DEVI GUPTA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Vinay Goenka, Resolution Professional.

Mr. Dripto Majumder, Adv.] for FC
Mr. S. Chowdhury, Adv.
Mr. P. Singha, Adv.

Mr. Ratul Das, Adv.] for PG
Mr. S. Banerjee, Adv.

ORDER

1. Ld. Counsel for the appearing for the Personal Guarantor seeks time to file his objection to the report of RP by 10.07.2024. At request, let the same be done.
2. List this matter on **19.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**